

### Setting up of Steel Plant

2412. SHRI MADHABA SARDAR : Will the Minister of STEEL be pleased to state :

(a) whether the Government propose to set up Nayagarh Steel Plant at Bileipada, Barsratpur in Orissa keeping in view the lot of iron ore mines;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND THE MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) to (c). The Union Government do not have any proposal at present to set up any steel plant at Bileipada, Barsratpur in Orissa. However, according to information available from the State Government of Orissa, the following three companies have proposed to set up iron and steel plants at Bileipada and Nayagarh in District Keonjhar in Orissa :

Name of the Unit & Location	Capacity (Million TPA)
National Steel Industries Ltd.	Ph. I : 0.88 (Steel)
Nayagarh, District Keonjhar	Ph. II : 1.20 (-do-)
Mid West Iron and Steel Ltd.	Ph. I : 0.20 (Pig Iron)
Bileipada, District Keonjhar	Ph. II 0.50 (Steel)
Asian Alloys Limited	Ph. I : 0.50 (Pig Iron)
Bileipada, District Keonjhar.	Ph. II : 1.00 (-do-)

### Funds to N.M.F.D.C.

2413. SHRI G.M. BANATWALLA : Will the Minister of WELFARE be pleased to state :

(a) whether funds have been released to the National Minorities Finance and Development Corporation;

(b) if so, the details of amount released; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c). The Central Government have contributed Rs. 89 crores towards the equity of the National Minorities Development and Finance Corporation. The State Government of Uttar Pradesh has contributed Rs. 7 crores towards its equity and the Governments of Andhra Pradesh, Karnataka and Kerala have contributed Rs. 1 crore each. The other State Governments have been requested to participate in the equity of the Corporation.

### Recommendations by National Action Forum

2414. SHRI CHITTA BASU : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that National Action Forum for social justice since worked out a series of recommendations for ensuring the economic self-

reliance, equality of opportunities for the population belonging to other backward classes;

(b) if so, the essential features of the recommendations; and

(c) the steps taken/proposed to be taken by the Government to implement the recommendations?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Yes, Sir.

(b) National Action Forum for Social Justice has recommended reservation in Educational Institutions for OBCs and introduction of Welfare scheme for OBCs like Post-Matric Scholarship, Residential Schools for OBC Boys and Girls, Hostels for OBC Boys and Girls, Overseas Scholarship, Leases, Licence and Permits for stone and sand quarries etc. where OBCs are engaged to be given to OBCs only, constitution of Expert Committee to work out meaningful and integrated models for the development of backward classes, setting up of Aarakshan Nyaya Adalats, constitutional amendment to introduce the words "development and welfare of backward classes" in the list-III of concurrent list, etc.

(c) The Government is examining the feasibility of implementation of these recommendations and their financial implications.

### Development of Villages under Ambedkar Villages scheme

2415. DR. MURLI MANOHAR JOSHI : Will the Minister of WELFARE be pleased to state :

(a) the names of villages particularly in Allahabad district of Uttar Pradesh identified for development under the Ambedkar Villages Scheme during 1995-96 and 1996-97;

(b) the financial allocation made in each of the last two years;

(c) whether the drinking water, school, electricity and health facilities have been provided in the villages under this scheme; and

(d) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (d). The information is being collected from the Government of Uttar Pradesh.

### Demand to Rename Sahar and Santacruz Airports

2416. SHRI RAM NAIK : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is a public demand to rename Sahar Airport and Santacruz Airport as Chhatrapati Shivaji Airport and J.R.D. Tata Airport respectively; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) The Government of Maharashtra had